

1	2	3	4	5
18. Punjab		4022	4121	4175
19. Rajasthan		1790	2088	2051
20. Sikkim		-	-	-
21. Tamil Nadu		2498	2656	2676
22. Tripura		1876	-	-
23. Uttar Pradesh		1617	1641	1666
24. West Bengal		2437	2525	2668
25. A & N Islands		3004	3081	-
26. Delhi		5940	6225	-
27. Pondicherry		3325	-	-
All India	Per Capita NNP	2334	2449	2573
	Per Capita NDP	2391	2518	2648

Q.-Quick Estimates, P- Provisional - not made available by the state concerned

NNP - Net National Product; NDP - Net Domestic Product.

Source: Directorate of Economic & Statistics of respective State Governments through C.S.O. for NSDP and C.S.O. for NNP & NDP.

Note: 1. Owing to difference in source material used, the figures for different States/UTs are not strictly comparable.

2. The UTs of Chandigarh, Dadara & Nagar Haveli, Daman & Diu and Lakshadweep do not prepare NSDP estimates. Mizoram prepares NSDP estimates at current prices only.

Agriculture Development Centres

4776. SHRI K.D. SULTANPURI : Will the Minister of AGRICULTURE be pleased to state:

(a) the number of applications received from the Members of Parliament and State Governments for setting up of Agriculture Development centres, State-wise; and

(b) the names of the States where such centres have been setup during the last six months indicating the number of such centres set up so far in each State?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) :

(a) No such applications have been received.

(b) Does not arise.

[English]

Projects for Approval

4777. SHRI BIR SINGH MAHATO: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether a number of projects of West Bengal are lying pending with the Union Government for approval;

(b) if so, since when and the details thereof; and

(c) the reasons for not according approval to these projects and the time by which these are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c) No project of West Bengal is pending for approval with the Planning Commission.

Maradia Chemicals

4778. SHRI SANAT MEHTA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Maradia Chemicals a unit in Surendranagar district was closed down by the order of Gujarat High Court and State Pollution Control Board as effluent of the industries had severely polluted the waters of villages pond and nearby irrigation project;

(b) if so, whether later on, on the basis of report of NEERI - a Central Government Organisation, Supreme Court has permitted to restart its units on certain conditions;

(c) if so, the main recommendations of the report of NEERI; and

(d) the reaction of the Government and the steps taken to control the pollution in the area?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Yes, Sir. M/s. Maradia Chemicals Limited, Sayala, Surender Nagar, Gujarat was closed by the Hon'ble High Court of Gujarat, *vide* order dated 11.7.96 due to pollution of village pond and the Sabori Dam water.

The matter was heard in the Hon'ble Supreme Court who ordered, *vide* dated 5.8.96 that the National Environmental Engineering Research Institute (NEERI) and the Central Pollution Control Board (CPCB) should inspect jointly and submit the report. The Joint Inspection Team visited the plant on 20th and 21st August, 1996 and submitted report on 31.8.96 to the Hon'ble Supreme Court.